

(5)

MS-33

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

ORDER

The transfer and posting of the following officials are hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Ms. Renu W/o Sh. Gulshan Kumar (E.C-23000618)	JJA/Asstt. Ahlmad in the court of Sh. Apoorv Bhardwaj, Ld. JMFC (NW), Rohini Courts, Delhi. (Temporary posted in Record Room, Rohini Courts, Delhi)	JJA in Accounts Branch (NW), Rohini Courts, Delhi.
2	Sh. Gurnam Singh S/o Sh. Sher Singh (E.C-91785150)	JA in Accounts Branch (NW), Rohini Courts, Delhi.	JA in Copying Agency (NW), Rohini Courts, Delhi.
3	Ms. Saroj Yadav D/o Sh. R.R. Yadav (E.C.-54115981)	JA in Office Pool, Administration Branch-II (NW), Rohini Courts, Delhi.	JA/Reader in the court of Ms. Surbh. Sharma, Ld. JMFC NIA Digital Court No. 2 (NW), Rohini Courts, Delhi.
4	Sh. Rajeev Kumar S/o Sh. Babu Lal (E.C-49886910)	JA/Reader-cum-Ahlmad in the court of Ms. Surbhi Sharma, Ld. JMFC NIA Digital Court No. 2 (NW) (NW), Rohini Courts, Delhi.	JA/Ahlmad in the court of Ms. Surbhi Sharma, Ld. JMFC NIA Digital Court No. 2 (NW), Rohini Courts, Delhi.
5	Sh. Gaurav Kanojia S/o Sh. Satish Kumar Kanojia (E.C-23478800)	JJA/Assistant in the court of Ms. Surbhi Sharma, Ld. JMFC NIA Digital Court No. 2 (NW), Rohini Courts, Delhi.	JJA in Record Room (NW), Rohini Courts, Delhi.
6	Sh. Narender Vats S/o Sh. Jai Singh (E.C-35114467)	JA/Reader-cum-Ahlmad in the court of Ms. Shradha Tripathi, Ld. JMFC NIA Digital Court No. 3 (NW) (NW), Rohini Courts, Delhi.	JA/Reader in the court of Ms. Shradha Tripathi, Ld. JMFC NIA Digital Court No. 3 (NW), Rohini Courts, Delhi.
7	Sh. Jagvinder Mann S/o Sh. Jai Singh (E.C-80674721)	JJA/Assistant Ahlmad in the court of Sh. Arjun Kirar, Ld. Civil Judge (NW), Rohini Courts, Delhi.	JJA/Ahlmad in the court of Ms. Shradha Tripathi, Ld. JMFC NIA Digital Court No. 3 (NW), Rohini Courts, Delhi.
8	Sh. Ashish Rana S/o Sh. Satyapal Rana (E.C-87557714)	JJA/Assistant in the court of Ms. Shradha Tripathi, Ld. JMFC NIA Digital Court No. 3 (NW), Rohini Courts, Delhi.	JJA in Filing Section (NW), Rohini Courts, Delhi.
9	Sh. Shiv Kumar S/o Sh. Jaipal (E.C.-43971005)	JJA/Asstt. Ahlmad in the following courts as per the schedule:- 1) in the Stationary Branch (NW), Rohini Courts, Delhi (in the forenoon session). 2) in the court of Sh. Kashish Bajaj, Ld. JMFC (Traffic Digital Court) (NW), Rohini Courts, Delhi (in the afternoon session)	JJA in Filing Section (NW), Rohini Courts, Delhi.
10	Sh. Sumit Thakran S/o Sh. Om Prakash (E.C-75906263)	JJA in Filing Section (NW), Rohini Courts, Delhi.	JJA in Stationary Branch (NW), Rohini Courts, Delhi.

4/2/22

(Signature)

Note:

1. Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

G.P.S.
12/7/25

(GURVINDER PAL SINGH)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI
G.P.S.

No.F2(2)/Admn.II/NW/RC/2025/

23728-779

Date *12/07/25*

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-II (Central), Tis Hazari Courts, Delhi.
5. The Sr. A.O.(J)/A.O.(J), North-West District, Rohini Courts, Delhi.
6. The Record Officer, North-West, Rohini Courts, Delhi.
7. The Dealing Official, Personal File, Administration Branch-II (Central), Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
10. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
11. Personal Office of the undersigned.
12. The Facilitation Centre, Rohini Courts, Delhi.
13. The ALIO, Library Branch, Rohini Courts, Delhi.
14. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
15. The official(s) concerned.
16. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-II (North-West), Rohini Courts, Delhi.

G.P.S.

PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI
G.P.S.